

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 154 OF 2018

Dated: 25th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Coastal Gujarat Power Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Akshat Jain

Counsel for the Respondent(s) : Ms. Shruthi Awasti
Mr. Saroj Bala for R-3

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-4 to 9

ORDER

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **10.07.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk